

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. NO. 386/2023

IN THE MATTER OF:-

Vinay Prakash

.....Applicant

Versus

GNCTD & Anr.

.....Respondents

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THROUGH



PUJA KALRA
Standing Counsel MCD
Chamber No. 430, Block-I,
Delhi High Court, New Delhi.
Mob. 9312839323

NEW DELHI

DATED: 29/5/24

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****O.A. NO. 386/2023****IN THE MATTER OF:-****Vinay Prakash****.....Applicant****Versus****GNCTD & Anr.****.....Respondents****STATUS REPORT ON BEHALF OF THE RESPONDENT NO. 4 /
MUNICIPAL CORPORATION OF DELHI.**

1. That the present original application is filed by the applicant and grievance raised against illegal cutting and heavy illegal pruning of trees in State Trading Corporation (STC) Housing Colony, Mehrauli Road, New Delhi by the office bearers of Residents Welfare Association (RWA). The complaint of the applicant is that the STC Colony used to have 150 trees, including Neem, Shehtoot, Peepal, Bargad, etc. in its premises which were more than 20-30 years old and that out of these, around 20 trees have been cut and 15 trees have been heavily pruned illegally in violation of Delhi Preservation of Trees Act, 1994 and Indian Forest Act, 1927 by the officials of RWA in January, 2024 and the cut trees were transported out of STC Housing Colony in tempo and trucks of which the CCTV footage is available but the Applicant could not get it.

2. That the present matter was listed before this Hon'ble Tribunal on 23.04.2024 wherein this Hon'ble Tribunal directed answering respondent/ MCD to file reply/response.
3. That an inspection has been carried out by official of Horticulture Department, South Zone, MCD and found that STC Housing Colony, Sri Aurbindo Marg, New Delhi does not fall under the jurisdiction of Horticulture Department, South Zone, MCD since its services and maintenance of the colony in question has not been handed over to MCD. In this regard letters have also been sent by the answering respondent MCD to Forest Department, GNCTD vide letter No. DDH/ADH/SZ/MCD/2024-25/261 dated 30.04.2024 and letter No. DDH/ADH/SZ/MCD/2024-25/313 dated 06.05.2024. Copy of the letters dated 30.04.2024 and 06.05.2024 are attached herewith as ANNEXURE-A(Colly).
4. That MCD has not conducted or carried out any pruning action in the area in question.
5. That Horticulture Department conducts pruning action at MCD Parks, MCD School and roads handed over to MCD, Which service and maintenance are handed over to MCD.

PK Bosejee

DDH, Horticulture Department,
South Zone, MCD

Dy. Director (Hort.)
South Zone, MCD

Anheeruse. A (colly)



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DEPUTY DIRECTOR (HORT.)
HORTICULTURE DEPARTMENT: SOUTH ZONE
ROOM NO. 39, MCD OFFICE, SRI AURBINDO MARG,
GREEN PARK, NEW DELHI-110017
Email ID :- adhsouthzone.mcd@gmail.com



No.DDH/ADH/SZ/MCD/2024-25/ 261

Dated 30.04.2024

To,

The Deputy Conservator of Forest (South)
Near Dr. Karni Singh Marg,
Shooting Rang, Tuglakabad,
New Delhi-440044

Sub:- Illegal cutting/pruning of trees located at S.T.C. Housing Colony, Shri Aurbindo Marg, New Delhi:- req.

Ref.:- Original Application No. 386/2024 (Vinay Prakash Vs. NCT of Delhi & Ors.)

Sir,

This correspondence pertains to the recent issue of illegal cutting/pruning of trees at S.T.C. Housing Colony, Shri Aurbindo Marg, New Delhi.

In this regard, it is submitted that S.T.C. Hosing Colony, Shri Aurbindo Marg, New Delhi is not falls under the jurisdiction of Horticulture Department, South Zone, MCD. It is also submitted that the Horticulture Department, South Zone, MCD has not conducted any pruning activities within the aforementioned colony.

Submitted please.

PK Benerjee
Dy. Director (Hort.)
South Zone

30/04/2024
Assistant Director (Hort.)
South Zone: MCD

30/04/2024
5061/52
Shri D. K. Thakral
Section Officer
South Zone



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DEPUTY DIRECTOR (HORT.)
HORTICULTURE DEPARTMENT: SOUTH ZONE
ROOM NO. 39, MCD OFFICE, SRI AURBINDO MARG,
GREEN PARK, NEW DELHI-110017
Email ID :- adhsouthzone.mcd@gmail.com



No.DDH/ADH/SZ/MCD/2024-25/ 313
To,

Dated 26/05/2024

The Deputy Conservator of Forest (South)
Near Dr. Karni Singh Marg,
Shooting Rang, Tuglakabad,
New Delhi-440044

Sub:- Illegal cutting/pruning of trees located at S.T.C. Housing Colony, Shri Aurbindo Marg, New Delhi:- req.

Sir,

This letter concerns the recent issue of illegal cutting/pruning of trees at S.T.C. Housing Colony, Shri Aurbindo Marg, New Delhi, as highlighted in the notice received by the Tree Officer/Dy. Conservator of Forest (South), Tuglakabad, New Delhi, vide letter NO. F.461/TO(S)/TOC/2022-23/332-334 dated 16.04.2024.

It is submitted that S.T.C. Housing Colony, Shri Aurbindo Marg, New Delhi, does not fall under the jurisdiction of the Horticulture Department, South Zone, MCD. Additionally, it is affirmed that the Horticulture Department, South Zone, MCD, has not conducted any pruning activities within the aforementioned colony.

Submitted please.



Director (Hort.)-III M.C.D.
Diary No. 840
Date 25/5

[Handwritten signature]

-s.d.-
Asstt. Director (Hort.)
South Zone: MCD

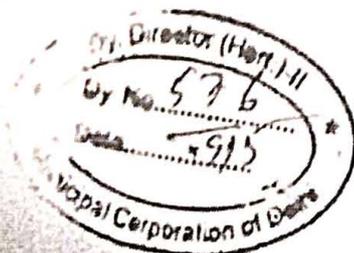
DDH/ADH-SZ

ADH/SZ

Copy to :-

1. DC/SZ/MCD for kind information please
2. DOH-III/MCD for kind information please.
3. DDH/SZ for kind information please
4. Concerned SO(H)/SZ
5. Office Copy

[Handwritten signature]
Asstt. Director (Hort.)
South Zone, MCD



[Handwritten notes and signatures]
1. Sh. Shankar SO(H)/SZ
2. [unclear] file
PK [unclear]
Dy. Director (Hort.)
South Zone - MCD
13/05/2024

[Handwritten signature]
13/05/24